



**PRL. DISTRICT COURT :: WEST GODAVARI :: ELURU**

**NOTICE**

**Sub :-** MOBILE – Principal District Court, West Godavari, Eluru – Quotations for ONE Android Mobile Phone for the use of Prl. District Judge, West Godavari, Eluru under **Rs.12,000/-** with specifications of Mobile Phone – Quotations – Called for – Regarding.

**Ref :-**

1. Office Note Dt.06-07-2020 and Orders thereon.
2. Prl. District Court's letter in Dis.No.2277, Dt.06.07.2020.
3. Hon'ble High Court's letter in Dis.No.352/2020-D1(3), Dated 17.07.2020.
4. Office Note Dt.24-07-2020 and Orders thereon.
5. Office Note Dt.03-08-2020 and Orders thereon.

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Quotations in sealed covers are called for from the Dealers / Suppliers for One Android Mobile Phone under Rs.12,000/- with specifications of Mobile Phone for the use of Principal District Judge, West Godavari, Eluru.

The quotations shall reach the Principal District Court, West Godavari, Eluru by 07-08-2020 at 12:00 noon.

All rights reserved to the Hon'ble Principal District Judge, West Godavari, Eluru, in this regard.

Prl. District Court, W.G.,  
Eluru. Dated 03-08-2020.

  
PRL. DISTRICT JUDGE, W.G., ELURU.

  
Dated 03/08/2020

To

1. The Suppliers / Dealers
2. The District Collector, West Godavari, Eluru, with a request to affix the same in the notice board for vide publicity.
3. The Superintendent of Police, Eluru, with a request to affix the same in the notice board for vide publicity.
4. The Revenue Divisional Officer, Eluru, with a request to affix the same in the notice board for vide publicity.
5. The Tahasildar, Eluru, with a request to affix the same in the notice board for vide publicity.
6. The Chairman, Zilla Parishadh, Eluru, with a request to affix the same in the notice board for vide publicity.
7. The Executive Engineer, R&B, Eluru, with a request to affix the same in the notice board for vide publicity.
8. The District Public Relation Officer, Ashok Nagar, Eluru with a request to publish this Notice in local Editions of News Papers of West Godavari District.
9. Notice uploaded in the Principal District Court's Official Website.